NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. Purpose Section Name of the Parties M/s. / Mr.

CP(IB)No. 104/BB/ 2017	=	Admission	Rule-4 of IB	Daimbler Financial Services Pvt. Ltd., Vs Kumuda Sugar & Agro Products Ltd.

The matter is listed today for admission. Registry has raised objections. No representation for petitioner.

For compliance of objections, list it on 02.11.2017...

MEMBER (J)

MEMBER (T)